#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA UNSTARRED QUESTION NO. 4696 TO BE ANSWERED ON 15.12.2016

#### PRADHAN MANTRI AWAAS YOJANAGRAMIN

4696. SHRI RAM KUMAR SHARMA:

SHRI SUKHBIR SINGH JAUNAPURIA:

SHRI SUSHIL KUMAR SINGH:

**SHRI DUSHYANT CHAUTALA:** 

SHRI LAXMAN GILUWA:

**SHRI HARISH MEENA:** 

SHRI RAM TAHAL CHOUDHARY:

SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

**SHRI HARIOM SINGH RATHORE:** 

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether there is any shortage of houses in the rural areas of the country and if so, the details thereof, State/UT-wise;
- (b) whether the funds released to the States for the implementation of the erstwhile Indira Awaas Yojana (IAY) was fully utilized by them during the last three years and if so, the details thereof and if not, the action being taken by the Union Government thereon, State/UT-wise;
- (c) whether there was decline in number of houses constructed under IAY during the last few years and if so, the details of the target fixed and the number of houses constructed under IAY/PMAY-G during the last three years and the current year, State/ UT-wise;
- (d) whether the construction of houses under the scheme is not satisfactory in some States and if so, the details thereof and the action taken by the Union Government thereon, State/UT-wise;
- (e) whether the households in the rural areas are proposed to be provided sheds for cattle under PMAY-G and if so, the details thereof; and
- (f) the targets fixed for construction of houses and the budgetary allocations proposed to be made under PMAY-G for reaching the target of housing for all in the rural areas by 2022, year-wise and State/ UT-wise?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) : As per Socio Economic and Caste Census (SECC) 2011, no of households identified as suffering from housing deprivation in rural areas of the country are 4,03,02,542. The State/UT-wise detail is given in the Annexure-I. After accounting for the houses that have been constructed under IAY and State sponsored housing schemes since 2011, when SECC was conducted, it is estimated that 2.95 crore houses are to be constructed to achieve the objective of 'Housing For All'.

(b) ,(c) and (d): A Statement indicating funds released and utilised under the erstwhile Indira Awaas Yojana (IAY) [now Pradhan Mantri Awaas Yojana –Gramin (PMAY-G)] during the last three years, State/UT-wise, is given in the Annexure-II.

A Statement indicating houses targeted and constructed under PMAY-G (erstwhile IAY) during last three years and current year State/UT-wise, is given in the Annexure-III.

The States/UTs have been advised to complete the incomplete houses sanctioned in the previous years as far as possible preferably by end of the current financial year. The States have also been advised to set up dedicated Programme Management Units(PMU) to undertake implementation, monitoring and supervision of construction of houses at State, District, Block and Panchayat level.

- (e): There is no provision of cattle shed under PMAY-G.
- (f): The Cabinet has approved the construction of one crore houses in rural areas under PMAY-G in the first phase over the period of 3 financial years from 2016-17 to 2018-19 with the financial implication of Rs. 81,975 crore. The targets for the year 2016-17 have been communicated to the State/UTs. Actual targets for remaining period will be decided after verification and finalisation of beneficiary lists based on SECC 2011 data by all States/UTs.

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#### Annexure-I Annexure refers to Lok Sabha Unstarred Question No. 4696 due for Answer on 15.12.2016

### $\begin{array}{c} \text{Households suffering from housing deprivation as per SECC} \\ \text{2011} \end{array}$

S.No.	State	No. of households with housing deprivation
1	ANDHRA PRADESH	585478
2	BIHAR	6565970
3	CHHATTIS GARH	2514168
4	GOA	2619
5	GUJARAT	1109936
6	HARYANA	156989
9	JHARKHAND	1937679
10	KARNATAKA	636962
11	KERALA	171006
12	MADHYA PRADESH	4745550
13	MAHARASHTRA	1838785
14	ODISHA	4148176
15	PUNJAB	125277
16	RAJASTHAN	2724406
17	TAMIL NADU	1586352
18	TELANGANA	284834
20	UTTAR PRADESH	4831579
21	WEST BENGAL	4563984
7	HIMACHAL PRADESH	30591
8	JAMMU AND KASHMIR	265002
19	UTTARAKHAND	63580
22	ARUNACHAL PRADESH	45224
23	ASSAM	1047115
24	MANIPUR	39256
25	MEGHALAYA	83606
26	MIZORAM	26599
27	NAGALAND	34181
28	SIKKIM	5193
29	TRIPURA	100711
30	ANDAMAN & NICOBAR	3190
31	DADRA & NAGAR HAVELI	9777
32	DAMAN & DIU	333
33	LAKSHADWEEP	171
34	PUDUCHERRY	18263
	TOTAL	40302542

#### Annexure refers to Lok Sabha Unstarred Question No. 4696 due for Answer on 15.12.2016 Funds Released and Utilized under PMAY-G erstwhile IAY for the last three Years

(Rs. in Lakhs)

S.No.	State 2013-14^		2014-15	5^	2015-16*		
		Central Release	Utilization	Central Release	Utilization	Central Release	Utilization
1	ANDHRA PRADESH	114122.78	155874.01	42660.11	50545.92	28113.32	27213.66
2	ARUNACHAL PRADESH	5706.51	328.12	1813.74	175.29	4240.29	0.00
3	ASSAM	90006.56	54071.02	92867.67	120627.92	87865.75	69066.80
4	BIHAR	295703.99	147107.73	103487.97	229093.63	90718.46	107098.65
5	CHATTISGARH	50327.44	37852.25	39984.45	22028.92	14025.75	21552.56
6	GOA	380.29	474.01	540.43	0.00	268.14	136.00
7	GUJARAT	26652.67	37870.96	5041.49	43441.22	12274.95	20373.37
8	HARYANA	9831.14	7794.25	9492.49	13689.52	9174.59	9031.76
9	HIMACHAL PRADESH	4226.62	4712.23	1433.54	2310.03	2191.75	1957.05
10	JAMMU AND KASHMIR	5642.49	123.30	4232.39	806.55	5363.09	616.30
11	JHARKHAND	35268.67	25481.55	21030.14	18307.35	29740.27	22653.18
12	KARNATAKA	49293.63	45507.36	28524.51	111288.51	60406.49	110329.26
13	KERALA	22626.02	27283.87	16075.33	30510.35	35717.19	38350.29
14	MADHYA PRADESH	47268.56	46372.06	57020.43	18774.43	57139.16	40880.18
15	MAHARASHTRA	75540.13	92243.31	94599.37	97972.73	34673.93	44950.89
16	MANIPUR	3649.98	1221.02	2715.77	485.22	4681.35	226.31
17	MEGHALAYA	8063.52	8548.09	4629.68	6779.12	4950.95	2519.63
18	MIZORAM	2570.02	1320.92	455.24	216.25	759.24	193.65
19	NAGALAND	7328.37	0.00	4575.01	826.92	1068.22	0.00
20	ORISSA	84418.51	72173.90	68403.59	6751.43	98281.94	151263.69
21	PUNJAB	2739.95	577.39	0.00	2122.85	1124.29	0.00
22	RAJASTHAN	46886.92	65563.28	41385.74	64895.10	39834.60	50817.53
23	SIKKIM	877.03	7.54	1287.47	1207.50	433.17	222.15
24	TAMIL NADU	56206.02	43725.73	38213.49	22960.52	21273.32	19340.92
25	TELANGANA	It was a part of	Andhra Pradesh	41035.18	53671.63	24787.53	33700.10
26	TRIPURA	12800.43	1461.94	12244.45	5452.93	6876.04	3996.89
27	UTTAR PRADESH	145531.68	124292.87	161431.10	240079.99	158312.83	172437.12
28	UTTARAKHAND	6405.19	2788.56	4004.40	5375.78	4164.85	5116.31
29	WEST BENGAL	86566.87	52715.89	210429.28	213040.58	172273.43	292192.63
30	ANDAMAN AND NICOBAR	221.31	109.25	0.00	75.94	0.00	0.00
31	DADRA & NAGAR HAVELI	0.00	NR	81.17	39.03	56.97	0.00
32	DAMAN & DIU	0.00	NR	0.00	0.00	0.00	0.00
33	LAKSHADWEEP	137.47	1.21	0.00	0.00	0.00	0.00
34	PUDUCHERRY	0.00	NR	0.00	0.00	0.00	0.00
	Total	1297000.78	1057603.63	1109695.64	1383553.14	1010791.84	1246236.85

NR- States have not reported on Awaasoft
^ Figures reported as on MPR by States/Uts and \* Figures reported by States on Awaasoft as on 13.12.2016

### Annexure refers to Lok Sabha Unstarred Question No. 4696 due for Answer on 15.12.2016 House Targetted and Constructed under PMAY-G(erstwhile IAY) for the last three year and current year

(Units in Nos.)

S.No.	State	2013-14^		2014-15^		2015-16*		(Units in Nos.) 2016-17*	
		House targeted	House constructed**	House targeted	House constructed**	House targeted	House constructed**	House targeted	House constructed**
1	ANDHRA PRADESH	207313	206075	78258	46722	65976	27491	56111	3706
2	ARUNACHAL PRADESH	6870	454	2017	110	1357	1	6754	0
3	ASSAM	138695	75103	183171	99704	123193	71869	164245	122251
4	BIHAR	605550	275869	280255	493874	236271	279931	476715	399706
5	CHATTISGARH	48004	29895	42889	27274	36158	24299	174119	32255
6	GOA	1393	616	586	1093	495	27	761	510
7	GUJARAT	107880	37126	34105	65355	28753	39991	84924	19818
8	HARYANA	18029	4532	34771	7196	29314	13114	19106	7169
9	HIMACHAL PRADESH	7064	6565	4688	1620	2635	3035	3644	2381
10	JAMMU AND KASHMIR	15952	429	13484	1736	7579	1989	12724	136
11	JHARKHAND	67153	46651	49701	30681	41901	30047	172588	100415
12	KARNATAKA	87816	92575	94995	104098	80087	156538	69576	28634
13	KERALA	45738	55996	59060	46448	49792	51230	24341	25638
14	MADHYA PRADESH	112936	47391	115186	45465	97109	19528	335036	267552
15	MAHARASHTRA	137314	189602	188319	45082	158763	122476	172264	34367
16	MANIPUR	8011	416	4658	1248	3133	96	8459	241
17	MEGHALAYA	13865	6374	8433	10076	5672	863	12732	843
18	MIZORAM	3661	521	1293	276	870	378	3593	316
19	NAGALAND	10439	0	1480	1114	996	638	6840	1
20	ORISSA	128057	109844	160610	11474	135403	276420	296127	59954
21	PUNJAB	19531	1417	56750	1911	47844	0	18293	1
22	RAJASTHAN	85460	82446	101015	92069	85162	64892	187094	67484
23	SIKKIM	1436	798	1834	1538	1234	214	1957	385
24	TAMIL NADU	88436	69955	53429	28869	45044	29395	131831	31882
25	TELANGANA	It was a part of	Andhra Pradesh	67312	57437	56748	84242	38097	0
26	TRIPURA	13368	0	9550	23056	6423	6248	17741	4157
27	UTTAR PRADESH	297223	157012	425299	220739	358551	159917	430065	408645
28	UTTARAKHAND	14012	2396	11443	4196	6432	7748	8120	4399
29	WEST BENGAL	185594	92071	432803	182128	364877	359653	326338	285446
30	ANDAMAN AND NICOBAR	2081	238	867	148	609	0	157	0
31	DADRA & NAGAR HAVELI	419	0	223	0	157	0	227	0
32	DAMAN & DIU	162	0	60	0	43	0	40	0
33	LAKSHADWEEP	188	0	22	0	16	0	57	0
34	PUDUCHERRY	1065	0	412	0	549	0	321	0
·	Total	2480715	1592367	2518978	1652737	2079146	1832270	3260997	1908292

<sup>^</sup> Figures reported as on MPR by States/Uts

<sup>\*</sup> Figures reported on Awaasoft as on 13.12.2016

<sup>\*\*</sup> These houses constructed includes the houses sanctioned in the previous years also